

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 254 OF 2019 & IA No. 809 OF 2019 & IA No. 810 OF 2019 & IA  
No. 811 OF 2019 & IA No. 1170 OF 2019**

**Dated: 1st November, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

**In the matter of:**

**Petronet MHB Ltd**

**.... Appellant(s)**

**Versus**

**Petroleum and Natural Gas Regulatory Board & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : Ehraz Zafa For Res1  
Priya Puri  
Yati Sharma For Res2  
Rajat Navet For Res3  
Matrugupta Mishra  
Shikha Ohri  
Pratiksha Chaturvedi  
Shourya Malhotra  
Samyak Mishra  
Omar Waziri For Res4  
Reshmi Rea Sinha For Res5  
Saurabh Jain  
P. K. Jain For Res6

**ORDER**

At the request of learned counsel for the parties, list this matter for hearing on **08.11.2019.**

**B.N. Talukdar  
Technical Member(P & NG)**

**Justice Manjula Chellur  
Chairperson**

